

CITY CIVIL AND SESSIONS COURT,  
BORIVALI DIVISION, DINDOSHI

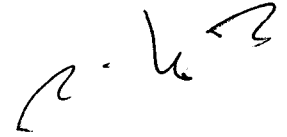
OFFICE ORDER

Pursuant to the email dt. 29.07.2020 received from HHJ Shri A. Z. Khan (CR No.15) regarding his attending of duty on 30.07.2020 and further direction from 2nd Additional Principal Judge, City Civil and Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT, following partial changes have been made for dated 30.07.2020 are as under, by withdrawing order dated 24.07.2020 for exchange of duty dated 30.07.2020.

The charge of HHJ Shri. D.D. Khoche (CR No.9) dated 30.07.2020 again be kept with HHJ Shri Shri A.Z.Khan (CR No.15)(alongwith charge of CR No.9 &10)

Note: The Unitary staff of CR No. 15 is hereby directed to attend the duty on aforesaid dates.

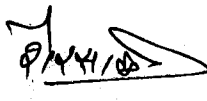
City Civil and Sessions Court )  
Dindoshi )  
Date: 29<sup>th</sup> Day of July, 2020 )

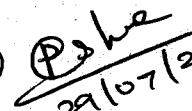


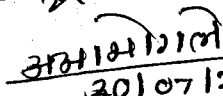
(S.U. Baghele)  
I/C Administrative Judge

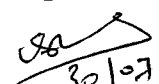
Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. HHJ Shri. S.S.Oza (CR. No.13)
3. HHJ Shri. Shri. D.D.Khoche (CR. No.9)
4. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
5. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
6. G.P./PP. Office, City Civil and Sessions Court, Dindoshi.

CR (9)  29/07/2020

CR (15)  29/07/2020

AR (S)  30/07/2020

E-Column.  30/07/2020

Site/Dias